

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) Yes, Sir.

(b) No final decision has yet been taken.

STATEMENT BY INDIA'S CONSUL-GENERAL IN SAIGON ON U.S. BOMBING

*348. SHRI OM MEHTA :

SHRI CHITTA BASU,
SHRI B. C. PATTANAYAK :
SHRI B. K. MAHANTI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that India's Consul-General in Saigon justified the United States bombing on North Vietnam in a statement which appeared in a Hong Kong Journal; and

(b) if so, what is the text of the statement and what action Government propose to take in this connection ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) The Consul-General of India in Saigon, who was on leave in Hong Kong, was reported to have said in a Press interview that American strikes against the peripheries of Hanoi and Haiphong could possibly bring about an end to the fighting in Vietnam.

(b) A copy of the report as it appeared in the *South China Morning Post* of Hong Kong is placed on the Table of the House. [See Appendix LVII, Annexure No. 27] The views reported to have been expressed by this officer are contrary to Government of India's policy. He has been called back and further action if necessary will be taken after he has had a chance to explain the position.

MANUFACTURING CAPACITY OF CARTRIDGES AT KIRKEE ORDNANCE FACTORY

*349. SHRI SHIVA NAND RAMAUL : Will the Minister of DEFENCE be pleased to refer to the answer given to Starred Question No. 679 in the Rajya Sabha on 22nd March, 1966 and state whether the capacity to manufacture 12-bore shot cartridges at the Kirkee Ordnance Factory has since been augmented and some quote

allotted to the dealers in the country for sale to the public ?

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI A. M. THOMAS) : The capacity to manufacture 12-bore shot cartridges has been augmented. No special quota of 12 bore cartridges exists for the dealers in the country; bulk of the issues are made to them.

MINISTERS' VISITS ABROAD

*350. SHRI JAGANNATH PRASAD PAHADIA :
SHRI SHANTILAL KOTHARI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state how many Ministers went abroad after devaluation of rupee was announced ?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : Nine, Sir.

CHINESE IN INDIAN TERRITORY

*351. SHRI B. C. PATTANAYAK :
SHRI B. K. MAHANTI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of times the Chinese have intruded into the Indian territory during the last three months;

(b) whether they are still in our territory; and

(c) if so, the details thereof ?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : (a) to (c) In the last three months there have been three instances of fresh intrusions by Chinese troops. In all three cases they have either gone back to Tibet or behind the line of actual control in Ladakh. Details are given in a note which was sent to the Chinese Government on the 21st July and later released to the press. A copy is placed on the Table of the House.

Note given by the Ministry of External Affairs, New Delhi to the Embassy of China in India, the 21st July, 1966.

No. C/11/66

The Ministry of External Affairs presents their compliments to the Embassy of the People's Republic of China in India and have the honour to state that since the middle of May 1966 Chinese troops have made the following intrusions into Indian territory :

- (i) On May 19, 1966, a Chinese patrol from Migyitun in Tibet intruded across the international boundary in the Eastern Sector into the Alubari area about a mile south of Longju in the Subansiri District of India's North East Frontier Agency. The Chinese patrol returned to Migyitun on the same day.
- (ii) On July 9, 1966, a Chinese patrol party was observed three miles inside Indian territory across the border in the vicinity of Muling La in the Middle Sector of the India-Tibet boundary.
- (iii) On July 16, 1966, a Chinese patrol party crossed the so-called 'line of actual control' in the Western Sector and intruded into a depth of about two miles into Indian territory near the Track Junction in the Daulat Beg Oldi area and indulged in reconnaissance activities. The Chinese Government are fully aware that the Track Junction is west of 'the line of actual control' and is in Indian territory which has never been disputed by China.

2. The Government of India lodge a troops of 'the line of actual control' in the People's Republic of China against these fresh instances of violation by Chinese troops of 'the line of actual control' in the Western Sector and the international boundary in the Middle and Eastern sectors of the border.

3. The Ministry of External Affairs avail themselves of this opportunity to renew to the Embassy of the People's Republic of China the assurances of their highest consideration.

WEST GERMAN MEDIATION BETWEEN INDIA AND PAKISTAN

*352. SHRI A. D. MANI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to a report of May 28, 1966 from Bonn stating that Shri Homi Talyarkhan, Maharashtra's Minister of Housing and Tourism, pleaded for West German mediation for better relations with Pakistan; and

(b) if so, whether Shri Talyarkhan was authorised by the Government of India to make such a plea in West Germany ?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : (a) Yes, Sir. This report is not correct. Shri Talyarkhan never pleaded for any such mediation.

(b) Does not arise.

*353. [Transferred to the 19th August, 1966.]

HINDI NEWS AGENCIES

*354. SHRI RAM SINGH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of Hindi News Agencies now supplying information to Hindi newspapers;

(b) whether the requirements of Hindi newspapers are fully met by the existing news agencies; and

(c) whether Government have been requested to set up another news agency for the supply of Hindi news ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI RAJ BAHADUR) : (a) to (c) A statement is laid on the Table of the House.

STATEMENT

Hindi News Agencies

(a) to (c) The news agencies which are registered with the Posts and Telegraphs Department for the grant of communication facilities at concessional rates under the Indian Telegraph Rules are the